



**A.P.STATE LEGAL SERVICES AUTHORITY
AND
HIGH COURT LEGAL SERVICES COMMITTEE,**

Room No.106, R & B Buildings,
M.G.Road/Bandar Road,
Vijayawada – 520010
E-Mail:apslsaauthority@yahoo.com
Web site: www.apslsa.ap.nic.in



DATE : 28-01-2019


:: NOTICE ::

The Learned Advocates / Parties are informed that the National Lok Adalat in the High Court will be organized on **9th March, 2019 (Second Saturday)** in the High Court Premises for settlement of **Criminal Compoundable Offences, NI Act Cases under Section 138, Bank Recovery Cases, MACT Cases, Labour Dispute Cases, Electricity and Water Bills (excluding Non-compoundable), Land Acquisition Cases, Service Matters relating to pay and allowances and Retiral benefits; Revenue Cases, Other Civil Cases (Rent, Easementary Rights, Injunction Suits, Specific Performance Suits) etc & Other Cases** as per the directions of the National Legal Services Authority.

Therefore, all the persons willing and interested to settle their above mentioned category of cases pending on the file of Hon'ble High Court during the **National Lok Adlat to be held on 9th March, 2019 (Second Saturday)** may inform and give their list of cases to the High Court Legal Services Committee as soon as possible. List of such cases may also be mailed to the e-mail of the APSLSA.

Cause list of National Lok Adalat dated **9th March, 2019** will be uploaded on the website of High Court in due course and the same can be accessed on the website of High Court ie., <http://hc.ap.nic.in//> at the link "High Court Legal Services Committee."

PLACE: Vijayawada.
Date : 28-01-2019.


MEMBER SECRETARY